GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:2656 ANSWERED ON:26.08.2013 MOU BETWEEN INDIA AND NEW ZEALAND Patel Shri Kishanbhai Vestabhai

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has signed any Memorandum of Understanding (MoU) for enhancing cooperation in the field of sports and youth activities with New Zealand;
- (b) if so, the details thereof;
- (c) the salient features of the said MoU; and
- (d) the extent to which sports and youth activities between the two countries are likely to be benefited after the implementation of the said MoU?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

- (a) & (b): A Memorandum of Understanding (MoU) was signed between India and New Zealand on 19th October, 2012 for cooperation in the field of sports.
- (c): The salient features of the MoU between India and New Zealand are given below:
- i) Exchange of experts, government officials, coaches and athletes in areas of sportsii) Exchange of sports sciences personnel, sports leaders, sports administrators, professionals, technicians and sports support personnel; iii) Exchange of teaching and curriculum material on sports; collaboration in curriculum development, joint development and publication of materials; iv) Collaboration in the area of sports research & development in training, sports science, and anti-doping programmes; v) Collaboration in the area of physical education and fitness development programmes, which may include training, exchange and attachment programmes, and exchange of technology and research in the field; vi) Training and competition of athletes and teams; vii) Training and technical assistance for coaches;
- (d) Broadly, the MoU covers almost all important aspects of sports activities between the two countries. The MoU will be beneficial to both the countries for promotion and development of sports activities in the two countries.